

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 11778/2018

(Arising out of impugned final judgment and order dated 29-05-2017 in DBITA No. 48/2011 passed by the High Court Of Judicature For Rajasthan At Jaipur)

COMMISSIONER OF INCOME TAX JAIPUR III

Petitioner(s)

VERSUS

EMINENT INTERNATIONAL SCHOOL SHIKSHA SAMITI

Respondent(s)

(FOR ADMISSION and I.R. and IA No.54673/2018-CONDONATION OF DELAY IN FILING)

Date : 23-04-2018 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE KURIAN JOSEPH

HON'BLE MR. JUSTICE MOHAN M. SHANTANAGOUDAR

For Petitioner(s) Mr. Y.P. Adhyaru, Sr. Adv.
Ms. Vimla Sinha, Adv.
Ms. Anil Katiyar, Adv.
Ms. Meenakshi Grover, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Issue notice.

Tag with SLP(C) No.18061/2013.

(NARENDRA PRASAD)
COURT MASTER

(RENU DIWAN)
ASSISTANT REGISTRAR